

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/936(CHE)/2024**

**PETITION NUMBER : CP/IB/52/2022**

**NAME OF THE APPLICANT : M/s SPP Insolvency Professional LLP (IPE)  
(Liq) M/s Devas Engineering Private Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of  
IBBI, 2016**

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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

This IA has been filed to take on record the 2<sup>nd</sup> Progress Report for the quarter ended 31.03.2024.

The report is taken on record subject to all just exceptions.

**IA(IBC)/936(CHE)/2024** is accordingly disposed off.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**